

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-04/2013/6261/A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Gautam Baruah
Special Judge,
Guwahati.

Dated Guwahati the 2nd November, 2018.

Sub: **Casual Leave and station leave permission with official vehicle.**

Ref:- Your letter No. Spl/2212/2018/, dtd. 01.11.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 2(two) days Casual Leave on 08.11.2018 and 09.11.2018 along with station leave permission w.e.f. the morning of 06.11.2018 till the evening of 11.11.2018, has been ~~rejected~~ granted.

The Ld. District and Sessions Judge, Kamrup(M) will remain in-charge of your Court and Office during your absence on leave.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2011/6262/A, dated 2.11.18
Copy to:-

The District & Sessions Judge, Kamrup(M), Guwahati for information and to take necessary steps.

Sd/-
JT. REGISTRAR (VIGILANCE)